(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	19678771689	7	19351868895	99.90	0	326902794.00	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	17	2735137	16	590472	0.00	0	0	2144665	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	5083422	1	1561290	0.01	0	0	3522132	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	94087868	3	17640733.00	0.09	0	15297534.00	71620826	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0		<u>Annexure 9</u>
Total		32	19780678116	27	19371661390	100.00	0	342200328	77287623	

Name of the Corporate Debtor: GANGOTRI ENTERPRISES LIMITED; Date of Commencement of CIRP: 06-12-2021; List of Creditors as on: 10-06-2022; Name of IP: Ms. Babita Jain; Process Number: 1; Last 5 digitof registration number: 10926